



\$~ 42 to 55

* IN THE HIGH COURT OF DELHI AT NEW DELHI

42

+ <u>W.P.(C) 6569/2023 & CM Appl.36850/2023</u>

ACCIPITER INVESTMENTS AIRCRAFT 2

LIMITED Petitioner

Through: Mr. Ravi Nath, Mr. Ankur M., Mr.

Rohan Taneja, Mr. Aditya Kapur, Mr.

Mehul Jail and Mr. Ankit Garg, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Ms. Anjana Gosain, SPC with Ms.

Avshreya Pratap Singh Rudy, G.P. for

R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

43 +

W.P.(C) 6626/2023 & CM APPL. 36930/2023

EOS AVIATION 12 (IRELAND) LTD. Petitioner

Through: Mr. Ravi Nath, Adv. with Mr. Ankur,

M., Mr. Rohan Taneja, Mr. Aditya Kapur, Mr. Mehul Jain and Mr. Ankit

Garg, Advs.

versus

UNION OF INDIA & ANR. Respondents

Through: Mr. Rajesh Gogna, CGSC with Mr

Amit Acharya, G.P., Avshreya Pratap

Singh Rudy, G.P. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms.





Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

44 +

W.P.(C) 7214/2023 & CM APPL. 28114-28115/2023, CM APPL. 36915/2023 and CM APPL. 37054/2023

PEMBROKE AIRCRAFT LEASING 11 LIMITED Petitioner

Through: Mr. Vaijayant Paliwal, Ms. Medha

Sachdev, Ms. Riya Basu, Ms. Meghna Rajadhyaksha, Mr. Rishabh Jaisani, Mr. Harit Lakhani, Mr. Ajay Kumar

and Ms. Snigdha, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION & ORS.

..... Respondents
Through: Ms. Anjana Gosain, SPC with M

Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, G.P. for

R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.
Mr. Gopal Jain, Sr. Adv. with Mr.
Dheeraj Nair, Adv. with Ms.

Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

45

+ <u>W.P.(C) 7369/2023 & CM APPL. 38321/2023 and CM APPL.</u> 36931/2023

SMBC AVIATION CAPITAL LIMITED AND ORS..... Petitioners

Through:

Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr.





Kaushik, Neetika Apoorva Ms. Sharma, Mr. Girish Shankar, Mr. Gupta. and Saakshi Ms. Malpekar, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Rajesh Gogna, CGSC with Ms. Avshreya Pratap Singh Rudy, G.P. for R-1 &2.

Ms. Anjana Gosain, SPC with Ms. Nipun Sharma and Ms. Hetika Arora, Advs. for R-3.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-4 & 8.

Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal,

Advs. for R-7.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheerai Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

46 +

W.P.(C) 7663/2023 & CM APPL. 36929/2023

DAE SY 22 13 IRELAND DESIGNATED ACTIVITY **COMPANY**

..... Petitioner

Through: Mr. Nimish Vakil, Mr. Pai Amit, Ms.

> Bhavana Buhoon and Mr.

Abhiyudaya Vats, Advs.

versus

UNION OF INDIA AND ORS

..... Respondents

Mr. Rajesh Gogna, CGSC with Ms. Through:

Avshreya Pratap Singh Rudy, G.P. for

R-1 &2.





Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

47 +

W.P.(C) 7773/2023 CM APPL. 36891/2023

SFV AIRCRAFT HOLDINGS IRE 9 DAC LIMITED Petitioner

Through:

Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Ms. Priya Desai, Sharma. Mr. Kaushik, Apoorva Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Gupta, Vasu and Ms. Saakshi Malpekar, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. Respondents

Through:

Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Ms. Nippun Sharma, Ms. Hetika Vadhera, Adv. for R-1. Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Ms. Ragini Sharma and Ms. Kushagra Kaul. Advs. for R-4.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)





48 +

W.P.(C) 7774/2023 & CM APPL. 36909/2023

ACG AIRCRAFT LEASING IRELAND LIMITED Petitioners

Mr. Nitin Sarin, Adv. with Mr. Mukul Through:

Katyal, Adv.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Apoorv Kurup, Ms. Avshreya Through:

> > Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R-1 and 2. Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Nair. Adv. with Dheerai Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

49

W.P.(C) 8088/2023 & CM APPL. 36928/2023 +

GY AVIATION LEASE 1722 CO LIMITED & Petitioners

ORS.

Through: Ms. Marylou Bilawala, Adv. with Mr.

> Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Kaushik, Ms. Neetika Apoorva Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, Ms. Saakshi and

Malpekar, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. Respondents

> Mr. Apoorv Kurup, Ms. Avshreya Through:

> > Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr.





Ojaswa Pathak, Advs. for R-1 and 2. Mr. Digvijay Rai and Mr. Archit Mishra, Advocates for R-3.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Ms. Milanka Chaudhury, Ms. Ashly Cherian, Ms. Harshita Agarwal, Advs. for R-5.

Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-6.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

50

+ **W.P.(C)** 9432/2023

BOC AVIATION (IRELAND) LIMITED Petitioner

Through:

Mr. Satvik Varma, Sr. Advocate with Mr. Ajay Kumar, Mr. Soumil Gousalves, Mr. Hetram Bishnoi, Ms. Anchal Nanda, Mr. Gazal Ghai & Ms. Rudrakshi Deo, Advocates.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION AND ORS

Through:

..... Respondents

Ms. Anjana Gosain, SPC with Ms. Avshreya Pratap Singh Rudy, GP, Ms. Nippun Sharma & Ms. Hetika

Vadhera, Advocates for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.





Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed impleader(COC)

51 +

W.P.(C) 9594/2023 & CM APPL. 39368/2023

JACKSON SQUARE AVIATION IRELAND LIMITED

..... Petitioner

Through: Mr. Jayant Mehta, Sr. Adv. with Mr.

Vaijyant Paliwal, Ms. Medha Sachdev, Ms. Riya Basu, Ms. Meghna, Mr. Rishabh Jaisani and Mr.

Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION

AND ORS. Respondents

Through: Mr. Apoorv Kurup, Ms. Avshreya

Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr.

Ojaswa Pathak, Advs. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for

RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

52

+ **W.P.(C)** 9900/2023

SKY HIGH XCV LEASING COMPANY LIMITED

& ANR. Petitioners

Through: Ms. Marylou Bilawala, Adv. with Mr.

Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr.

Apoorva Kaushik, Ms. Neetika

W.P.(C) 6569/2023 & Connected matters

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Sharma, Mr. Girish Shankar, Mr. Gupta, Saakshi Vasu and Ms. Malpekar, Advs.

versus

UNION OF INDIA THROUGH THE MINISTRY OF CIVIL Respondents AVIATION & ORS.

Through:

Ms. Anjana Gosain, SPC with Ms. Avshreya Rudy, Ms. Nippun Sharma and Ms. Hetika Vadhera, Advs. for R-1.

Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Ms. Milanka Chaudhury, Ms. Ashly Cherian. Harshita Agarwal, Ms. Advs. for R-5.

Ms. Ragini Sharma and Ms. Kushagra Kaul, Advs. for R-6.

Mr. Gopal Jain, Sr. Adv. with Mr. Nair, Adv. Ms. Dheerai with Vishrutyi Sahni, Adv. for proposed

impleader(COC)

53

W.P.(C) 9901/2023 +

STAR RISING AVIATION 13 LIMITED Petitioner

Through:

Ms. Marylou Bilawala, Adv. with Mr. Pranaya Goyal, Mr. Dhruv Khanna, Ms. Sharleen Lobo, Mr. Chiranjivi Sharma, Ms. Priya Desai, Mr. Kaushik, Apoorva Ms. Neetika Sharma, Mr. Girish Shankar, Mr. Vasu Gupta, and Ms. Saakshi Malpekar, Advs.

versus





UNION OF INDIA THROUGH THE MINISTRY OF CIVIL AVIATION & ORS. Respondents

Through:

Mr. Apoorv Kurup, Ms. Avshreya Pratap Singh Rudy, G.P., Mr. Akhil Hasija, Ms. Gauri Goburdhun and Mr. Ojaswa Pathak, Advs. for R-1 & 2. Ms. Pratiksha Mishra, Mr. Shreyas E., Mr. Vishnu Shriram, Mr. Yugam Taneja, Ms. Kaarunya Lakshmi, Ms. Narmata and Mr. Kartik, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms. Vishrutyi Sahni, Adv. for proposed

impleader(COC)

54 +

W.P.(C) 10327/2023 & CM Appl.39992/2023

BLUESKY 31 LEASING COMPANY LIMITED Petitioner

Through: M

Mr. Ameya Gokhale, Adv. with Ms. Meghna R., Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Mehak Nayak and Mr.

Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms.

Avshreya Rudy, Mr. Nippun

Sharma and Ms. Hetika Vadhera,

Advs. for R-1/DGCA.

Ms. Pratiksha Mishra, adv. with, Mr. Shreyas Edupuganti, Mr. Vishnu Shriram, Ms. Kaarunya Lakshmi and Mr. Yugam Taneja, Advs. for RP.

Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms.





Vishrutyi Sahni, Adv. for proposed impleader(COC)

55 +

W.P.(C) 10386/2023 & CM Appl.40199/2023

BLUESKY 19 LEASING COMPANY LIMITED Petitioner

Through: Mr. Ameya Gokhale, Adv. with Ms.

Meghna R., Mr. Vaijayant Paliwal, Ms. Medha Sachdev, Mr. Rishabh Jaisani, Ms. Mehak Nayak and Mr.

Harit Lakhani, Advs.

versus

DIRECTORATE GENERAL OF CIVIL AVIATION & ORS.

..... Respondents

Through: Ms. Anjana Gosain, SPC with Ms.

Avshreya Rudy, Mr. Nippun

Sharma and Ms. Hetika Vadhera,

Advs. for R-1/DGCA.

Ms. Pratiksha Mishra, adv. with Mr. Shreyas Edupuganti, Mr. Vishnu Shriram, Ms. Kaarunya Lakshmi and Mr. Yugam Taneja, Advs. for RP. Mr. Gopal Jain, Sr. Adv. with Mr. Dheeraj Nair, Adv. with Ms.

Vishrutyi Sahni, Adv. for proposed

impleader(COC)

CORAM:

%

HON'BLE MS. JUSTICE TARA VITASTA GANJU

<u>ORDER</u>

23.08.2023

[Physical Hearing/Hybrid Hearing (as per request)]

1. List these matters for arguments of the remaining Petitioners on 24.08.2023 at 12:00 PM.

TARA VITASTA GANJU, J

AUGUST 23, 2023/SA

W.P.(C) 6569/2023 & Connected matters

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